

of quarters for women teachers, etc.),

(viii) Applied nutrition programme (nutrition and health education for women);

(ix) Training of associate women workers;

(x) Incentive awards to Mahila Mandals;

(xi) Development of Mahila Mandals;

(xii) Training of hereditary dais;

(xiii) Special schemes for immunisation of pregnant mothers and prophylaxis against nutritional anaemia among mothers;

(xiv) Scholarships to women for pursuing medical and nursing education.

For the implementation of the above schemes a total provision of Rs. 129.64 crores is envisaged in the draft Fifth Plan.

#### **Food imports from U.S.A. and other countries**

\*41. SHRI MONORANJAN ROY:

SHRI O. P. TYAGI:

SHRI D. THENGARI:

SHRI V. K. SAKHLECHA:

SHRI SUBRAMANIAN SWAMY:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to the report which has appeared in the 'Economic Times' of 25th December, 1974, to the effect that Government are in the process of making further food purchases in the U.S.A.;

(b) if so, what is the exact quantity and the cost of additional food imports contemplated during the current year from the U.S.A. and also from other countries; and

(c) what are the terms and conditions of the agreements made with these countries in this regard?

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHAB P. SHINDE): (a) Such a press report has come to the notice of the Government.

(b) and (c). Import requirements are kept under constant review keeping in view the needs of the public distribution system, crop prospects, internal availability of foodgrains, price position and other relevant factors. It is not possible at this stage to indicate the total quantity that may have to be imported during 1975.

So far 8.78 lakh tonnes of wheat has been purchased during the current year from U.S.A. on trade account.

#### **Professorship in the Delhi University**

\*42. SHRI D. THENGARI:

SHRI O. P. TYAGI:

SHRI V. K. SAKHLECHA:

SHRI SUBRAMANIAN SWAMY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of posts of full professors sanctioned in the Departments of Economics and Chinese Studies respectively of the Delhi University; and

(b) how many of them have so far been filled up?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) According to the

information furnished by the University of Delhi, there are at present nine sanctioned posts of Professors in the Department of Economics and one post in the Department of Chinese & Japanese Studies. One post of Professor in the Department of Economics is lying vacant. In addition, one post of Professor in the Department of Chinese & Japanese Studies, which was sanctioned by the University Grants Commission in the Fourth Five Year Plan and was vacant on March 31, 1974, has lapsed.

**Legislation for a label on cigarettes and bidi packings**

\*43. SHRI R. K. MISHRA:

SHRI SARDAR AMJAD ALI:

SHRI HARSH DEO MALAVIYA:

SHRIMATI AZIZA IMAM:

DR. V. B. SINGH:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the answer to Unstarred Question 1518 given in the Rajya Sabha on 28th August, 1974 and state:

(a) whether Government have since taken a decision to introduce a legislation to make cigarette manufacturers compulsorily carry a label on cigarette packets marked "Harmful to health";

(b) if so, what are the details thereof and whether it would lead to reduction in smoking; and

(c) whether Government propose to get such markings on bidi bundles also?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir. It is proposed to introduce legislation

to provide that every packet of cigarettes shall carry warning to the effect that cigarette smoking is injurious to health.

(b) A statement containing the required information is laid on the Table of the House.

(c) No, Sir.

**Statement**

The proposed legislation will, inter-alia, provide for the following:—

1. That trade and commerce in, and production, supply and sale of, cigarettes, whether manufactured within India or imported from outside, will be unlawful unless each packet, tin or other container containing cigarettes or tobacco which may be rolled into cigarettes and each advertisement including hoarding for the sale of such cigarettes or tobacco, contains a warning to the effect that cigarette smoking is injurious to health.

2. Punishment for the contravention of the provisions of the proposed legislation.

3. Provision for the search, seizure and confiscation of packets, tins or other containers of cigarettes or tobacco which do not contain the specific warning.

It is too early to forecast whether the proposed legislation will lead to substantial reduction in smoking but Government considers it necessary to warn the public about the harmful effect of smoking on health.

**Nehru Yuvak Centres**

\*44. SHRI H. S. NARASIAH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the number of Nehru Yuvak Centres in Karnataka which were given financial aid by the Central Government?